

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.333 of 1994

Friday this the 25th day of March, 1994

CORAM

Hon'ble Mr. Justice Chettur Sankaran Nair, Vice Chairman

Hon'ble Mr. P. V. Venkatakrishnan, Administrative Member

P. S. Padmini,
Puthoor House, Parippu PO
Olasa, Kottayam. ... Applicant

(By Advocate Mr. K. P. Vijayan)

Vs.

1. Union of India, represented by
the Secretary to Government,
Department of Posts, New Delhi.
2. The Senior Superintendent of
Post Offices, Kottayam Division,
Kottayam.
3. Smt. Geetha Kumari KA,
Kottiyathu House, Parippu PO.
Kottayam. Respondents

(By Advocate Mr. K. Lakshmi Narayanan, Addl CGSC)

ORDER

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

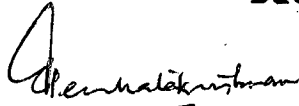
Applicant is aggrieved by the selection
of the third respondent as Extra Departmental
Sub Post Master, Parippu Post Office. According
to her she has superior claims over 3rd respondent.
If the applicant has any grievances, she should take
it to the Chief Post Master General. If a represent-
ation/appeal is made within three weeks of today,
the Chief Post Master General shall consider the

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same with notice to the selected or other candidates who are likely to be affected, and pass a reasoned order within one month of the date of receipt of the representation/appeal.

2. With the aforesaid directions, application is disposed of. No costs.

Dated 25th March, 1994.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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